

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sterling International Enterprises Limited Date of Commencement of Liquidation: 18-10-2021; List of Stakeholders as on Date: 22-09-2023; Name of IP: Mr. Vishal Ghisulal Jain; Process Number: 1; Last 5 digitof registration number: 10742

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	1087157989	0			1087157989		Annexure 3
4	Unsecured financial creditors	2	10458249296	2	6654631917		3803617379		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	3	450980	3	450980				Annexure 6
7	Operational creditors (Government Dues)	2	72012110	2	72012110				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		8	11617870375	7	6727095007		4890775368		